

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5644
ANSWERED ON:10.05.2012
SEIZURES MADE BY RPF
Mahato Shri Narahari

Will the Minister of RAILWAYS be pleased to state:

- (a) the quantum of seizures made by the Railway Protection Force (RPF) in which people were caught for illegally carrying cash, silver, gold etc. in trains throughout the country during the last three years;
- (b) whether similar types of consignments were detected by the RPF earlier as well;
- (c) if so, the details thereof during the said period; and
- (d) the action taken against the persons found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5644 BY SHRI NARAHARI MAHATO TO BE ANSWERED IN LOK SABHA ON 10.05.2012 REGARDING SEIZURES MADE BY RPF.

(a): The quantum of seizures made by RPF in which people were caught for illegal carrying of cash, silver, gold etc. over Indian Railways during the years 2009, 2010 and 2011 is as under:

YEAR	QUANTUM OF SEIZURES OF ILLEGAL CONSIGNMENT MADE BY RPF		
	GOLD	SILVER	CASH
2009	Nil	89 Kg	Nil
2010	2.145 Kg	784.892 Kg	Rs. 8,00,000.00
2011	0.962 Kg	263 Kg	Rs. 97,93,000.00

In addition to above, Railway Protection Force seized arms and ammunition, explosives, illicit liquor etc. illegally carried by people by trains during the last three years.

(b) & (c): The seizure of similar types of consignments made by Railway Protection Force during the years 2007 and 2008 are as under:-

YEAR	QUANTUM OF SEIZURES OF ILLEGAL CONSIGNMENT MADE BY RPF		
	GOLD	SILVER	CASH
2007	Nil	500.65 Kg	Rs. 2,12,000.00 (Counterfeit currency)
2008	15.987 Kg	97.785 Kg	Rs. 24,750.00

(d). The seized consignments and the persons apprehended by Railway Protection Force are handed over to the concerned Government Railway Police and other departments authorized for legal action in such cases.